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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3507/2012 and CM APPL. 2071/2015, 5720/2015

SUHAIL AHMED KHAN

..... Petitioner

Through: Mr. Arvind Kumar Gupta, Advocate

(M-9811088800)

versus

MAULANA SYED AHMED BHUKHARI

& ORS Respondents

Through: Mr. Farrukh Khan & Ms. Shabeena

Khan, Advocates for R-1.

Mr. Bahar U. Barqi, Advocate for R-

3.

Mr. G. S. Oberoi, ASC DDA alongwith Mr. Ankur Sharma, Advocate for DDA. (M:

9818783173)

Mr. Wajeeh Shafiq, Standing Counsel for the Delhi Waqf Board with Ms. Ramsha Shan and Ms. Sabika Ahmad, Advocates for R-6. (M:9953756236). Mr. Anuj Aggarwal, ASC, GNCTD with Ms. Ayushi Bansal, Mr. Sanyam Suri & Ms. Arshya Singh, Advocates

for R-9 & 10 (M-9891363718).

Mr. Ajjay Arora, SC with Mr. Kapil Dutta & Mr. Anuj Bhargava,

Advocates for MCD.

CORAM: JUSTICE PRATHIBA M. SINGH

ORDER

% 24.03.2023





- 1. This hearing has been done through hybrid mode.
- 2. List on 13th July, 2023.

PRATHIBA M. SINGH, J.

MARCH 24, 2023 Rahul